COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016
AND
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 8th August, 2017

Appeal No. 284 of 2015 & IA Nos. 68 of 2016

In the matter of:

Indraprastha Power Generation Co. Ltd. … Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 288 of 2015 & IA No. 69 of 2016

In the matter of:

Pragati Power Corporation Ltd. … Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. … Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on ***09.10.2017.***

For Court Master

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